

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 213
CAA-32/ND/2020**

IN THE MATTER OF:

**M/s. Noble Buildcon Pvt. Ltd. and
M/s. Top Image Estate Pvt. Ltd. and others**

...APPLICANT

Section

Under Section 230-232

**Order delivered on 14.04.2021
(Virtual Hearing/Physical Hearing)**

Coram:

**DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant :
For the RD/OL :
For the Income Tax Department :**

ORDER

Re-notified to 10.05.2021.



(COURT OFFICER)